

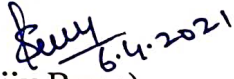
## ORDER

Re: Situation arising due to outbreak of  
the novel coronavirus (COVID-19)

One of the family members of the Hon'ble Mrs. Justice Lisa Gill has been tested positive for novel coronavirus (Covid-19).

In partial modification of Order No.72/RG/Spl/Misc. dated 01.04.2021, Hon'ble the Chief Justice has been pleased to order that cases listed before Hon'ble Mrs. Justice Lisa Gill will be taken up through Video Conference on 07.04.2021.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE.**

  
(Sanjiv Berry)  
Registrar General  
06.04.2021